

has to pay Rs. 3 since the enquiry booth is inside the main hall and the person on duty at the gate does not allow anyone to go in unless he purchases a Rs. 3 ticket;

(b) whether it is also a fact that there is no arrival time table Board outside the hall for the convenience of public; and

(c) if so, do Indian Airlines propose to have a common inquiry booth outside?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) to (c). Timings of arrival, departure and probable delay of flights are displayed on a board situated inside the building but clearly visible from outside. In addition, frequent announcements are made through the Public Address system and the Closed Circuit television, both inside and outside the arrival hall. For making further enquiries, it will be necessary to enter the terminal building after paying the admission fee. However, there is no proposal to set up an inquiry booth outside the terminal.

#### **Income-tax Raids on premises of slum Landlords in Bombay**

759. DR. SUBRAMANIAM SWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that as reported in *Hindustan Times* (October 27, 1980) that income tax authorities have raided the premises of slum landlords in Bombay;

(b) if so, the names of those whose premises were raided, and the total findings of these raids; and

(c) what follow-up action do the Government propose to take?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):** (a) Yes, Sir.

(b) and (c). Names of the persons covered by the above search operation on 16th October 1980 are as under:

- (1) Shri Kamalashanker Shukla
- (2) Shri Amarnath Tiwari
- (3) Shri Mahendra Kumar Agarwal
- (4) Shri R. N. Kadri
- (5) Shri Gilbert Misquitta
- (6) Mohd. Salim Sheikh.

On the basis of preliminary enquiry, the income and wealth concealed by above persons is estimated around Rs. 75 lakhs.

Detailed and thorough investigation in these cases is in progress and action as warranted under the law will be taken against the defaulters.

#### **Loss to Air India due to non-availability of Technical Personnel**

760. SHRI RASHEED MASOOD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a larger number of technical persons left the services of Air India during the last one year;

(b) if so, the number of technical persons which left Air India within the last one year giving the main reasons for their leaving the service; and

(c) the extent to which the Air India had to incur loss because of maintenance lag due to non-availability of technical personnel and the steps taken by Government to fill up the gap?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) and (b). During the period from 1st January, 1980 to 31st October, 1980, 17 Engineers and 42 technician left the services of Air